

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-45-2020**

Mr. Jaldeep Singh Yadav

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri S.G. Desai, Senior Advocate with Shri Pavithran A.V., Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 3 NOVEMBER 2020****P.C. :**

Post the matter on 26.11.2020.

DAMA SESHADRI NAIDU, J.

NH